

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 310 OF 2018

Dated: 13th August, 2019

In the matter of:

Essar Power Gujarat Limited

Versus

Central Electricity Regulatory Commission & Anr.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **03.10.2019**.

COURT MASTER/PS

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